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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : 46/11
PETITION NUMBER : TP 1/17
NAME OF THE PETITIONER(S) : HOMAN INDIA (P) LTD.
NAME OF THE RESPONDENT(S) : A.G. SONS PANEL PROCESSORS
(P) LTD.
UNDER SECTION : 433(E) / 433(S)

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION <u>ADVOCATE</u> REPRESENTATION BY WHOM	SIGNATURE
1)	PRASHANT BREENIVASAN 9903907965	For Petitioner	

Advocate for petitioner is present. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notice on the respondents by collecting notices from the Registry.

Posted to 16.03.2017.

MEMBER (J)

MEMBER (T)